

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C)

No(s). 7966/2014

(Arising out of impugned final judgment and order dated 02/05/2013
in SA No. 507/2013 passed by the High Court Of Judicature at
Allahabad)

GHAZIABAD DEV. AUTHORITY

Petitioner(s)

VERSUS

DEVENDRA KUMAR & ANR

Respondent(s)

Date : 01/10/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s)

Ms. Reena Singh, AAG
Ms. Sakshi Mehley, Adv.
Mr. Devesh Kumar, Adv.

For Respondent(s)

Mr. Sameer Kulshreshtha, Adv.
Mr. Sudhir Kulshreshtha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 5th October, 2015.

(Anita Malhotra)
Court Master

(Rajinder Kaur)
Court Master

Signature Not Verified

Digitally signed by
Sarita Purohit
Date: 2015.10.03
13:29:05 IST
Reason: